

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 19.08.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)
(Listing of matters posted on 20.08.2021)**

For Orders/Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 95/2021 (PH)	Sree Bhadra Parks and Resorts Limited Vs Sri Ramani Resorts and Hotels P Ltd	Anil D Nair Sreejith R. Nair Telma Raju	Jayanthi K Shah

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App. (AT)(CH) (Ins) No. 197/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	Ravi Rajagopalan R1
4.	Comp. App (AT) (CH) (Ins) No. 42/2021	Bijoy Prabbhakaran Pulipra Vs State Tax Officer (Works Contract)	Bijoy Prabbhakaran Pulipra	E. K. Kumaresan
5.	TA No. 8/2021 (Comp App (AT)(Ins)No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1-R2

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2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Member (J)

(Chennai Bench)